

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3383
ANSWERED ON:14.12.2011
CORRUPTION IN PROCUREMENT OF ROOF BOLTS
Singh Shri Radha Mohan

Will the Minister of COAL be pleased to state:

- (a) whether there is large scale corruption in the procurement of roof bolts costing Rs. 10.84 crores to prevent roof falls in underground coal mines;
- (b) if so, the details thereof;
- (c) whether the Government proposes to investigate the matter by the Central Bureau of Investigation (CBI);
- (d) if so, the details thereof and if not, the reasons therefore;
- (e) whether the roof bolts can be manufactured in workshops itself; and
- (f) if so, the justifications for procuring them abroad?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

- (a)&(b): No, Sir. A complaint was received on alleged financial/procedural irregularities in purchase of Roof Bolts in Western Coalfields Limited (WCL) which is under consideration of this Ministry
- (c)&(d): Anti Corruption Bureau, Nagpur of Central Bureau of Investigation has conducted a preliminary inquiry PE-1 of 2011 on procurement of Roof Bolts by WCL.
- (e)&(f): Yes, Sir. It is possible to manufacture Roof Bolts in subsidiary workshops. As per information received from Coal India Limited (CIL), prior to 2009-2010, the requirement of Roof Bolts in Western Coalfields Limited were met partly by production in workshops and partly by domestic procurement. Since 2010 the total requirement of Roof Bolts of WCL have been met from production in workshops.